



भारत निर्वाचन आयोग
Election Commission of India

निर्वाचन सदन
NIRVACHAN SADAN
अशोक रोड, नई दिल्ली-110001
ASHOKA ROAD, NEW DELHI-110001

No. ECI/PN/79/2021

Dated: 09th September, 2021

PRESS NOTE

Subject: Bye Elections to the Council of States from various States -reg.

There are six casual vacancies in the Council of States from various States as per details below: -

| State | Name of Member | Cause of vacancy | Date of vacancy | Term Up to |
|----------------|-----------------------------|------------------|-----------------|------------|
| West Bengal | Sh. Manas Ranjan Bhunia | Resignation | 06.05.2021 | 18.08.2023 |
| Assam | Sh. Biswajit Daimary | Resignation | 10.05.2021 | 09.04.2026 |
| Tamil Nadu | Thiru. K.P. Munusamy | Resignation | 07.05.2021 | 02.04.2026 |
| Tamil Nadu | Thiru. R. Vaithilingam | Resignation | 07.05.2021 | 29.06.2022 |
| Maharashtra | Sh. Rajeev Shankarrao Satav | Death | 16.05.2021 | 02.04.2026 |
| Madhya Pradesh | Sh. Thaawarchand Gehlot | Resignation | 07.07.2021 | 02.04.2024 |

2. The Commission has decided to hold six bye-elections to the Council of States from above mentioned States to fill up the above said vacancies in accordance with the following schedule: -

| S. No | Events | Dates |
|-------|---|--|
| 1. | Issue of Notifications | 15 th September, 2021 (Wednesday) |
| 2. | Last date of making nominations | 22 nd September, 2021 (Wednesday) |
| 3. | Scrutiny of nominations | 23 rd September, 2021 (Thursday) |
| 4. | Last date for withdrawal of candidatures | 27 th September, 2021 (Monday) |
| 5. | Date of Poll | 04 th October, 2021 (Monday) |
| 6. | Hours of Poll | 09:00am - 04:00pm |
| 7. | Counting of Votes | 04 th October, 2021 (Monday) at 05:00pm |
| 8. | Date before which election shall be completed | 06 th October, 2021 (Wednesday) |

3. Broad Guidelines of Covid-19 as already issued by ECI as well as the recent guidelines issued by ECI as contained in para 13 of Press Note dated 04.09.2021 available at link <https://eci.gov.in/files/file/13681-schedule-to-fill-casual-vacancy-and-adjourned-poll-in-the-assembly-constituencies-regarding/> to be followed, wherever applicable, during entire election process for all persons.

4. The Chief Secretaries of States concerned are being directed to depute a senior officer from the State to ensure that the extant instructions regarding COVID-19 containment measures are complied with while making arrangements for conducting the election.



(PRAFULL AWASTHI)
UNDER SECRETARY